

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)  
(Office of the Registrar General at Srinagar)

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**Subject: Surrender of the Certificate of Enrollment as an Advocate.**

## NOTIFICATION

**No: 2538 of 2026/RG/LP**

**Dated: 15.10.2026**

It is hereby notified that the below mentioned applicant has voluntarily suspended his practice as an Advocate and have surrendered his Certificate of Enrollment as an Advocate, therefore, the same is suspended from the date shown against his name as below:-

| S.No | Name of Advocate S/Shri                                                           | Date of Surrender | Enrollment No. & Date                   |
|------|-----------------------------------------------------------------------------------|-------------------|-----------------------------------------|
| 1.   | Raj Kumar<br>S/O Sh. Jai Dev<br>R/O V.P.O Bani,<br>Tehsil Basohli District Kathua | 14.10.2026        | 918/2005<br>Dt.12.12.2005<br>(Absolute) |

By Order.

*Salagami 15.10.2026*  
**Assistant Registrar (L.P.)**  
**High Court Main Wing, Srinagar**

**No: 48532-41 / RG/LP Dated: 15.10.2026**

Copy to the: -

1. Registrar Judicial, High Court Wing, Jammu.
2. Principal District & Sessions Judge, Kathua.
3. Secretary, Bar Council of India, New Delhi.
4. President J&K High Court Bar Association, Jammu.
5. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
6. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to upload the same on the official website of the High Court for information of the concerned.
7. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Notifications file for record.
10. **Mr. Raj Kumar S/O Sh. Jai Dev R/O V.P.O Bani, Tehsil Basohli District Kathua for information.**

*Salagami 15.10.2026*  
**Assistant Registrar (L.P.)**